

PUBLIC NOTICE

It is with reference to the advertisement for the posts of Stenographer Grade-III (Adhoc) in Ambala Sessions Division, published in 'The Hindu' English Newspaper on 24.12.2014 and 'Bharat Desh Hamara' Hindi Newspaper on 26.12.2014.

It is to inform you that the shorthand test for the posts of Stenographer Grade-III (Adhoc) will be held on 24.05.2015 (Sunday) in the Government Industrial Training Institute, Ambala City.

Note :-

1. Lists of candidates (list-1 to list-6) have been uploaded in the web site.
2. Only candidates mentioned in list-1 are required to appear for shorthand test for the posts of Stenographer Grade-III (Adhoc).
3. The candidature of candidates for the post of Stenographer Grade-III(Adhoc) mentioned in list-2 to list-6 has been rejected.
4. The benefit of reservation of the candidate shall be governed according to the instructions of Haryana Government on the subject and if a particular caste is not included in the list,he/she shall be treated in the general category for all purposes.
5. The candidates are required to check their name and serial number from the lists uploaded in the website and appear for shorthand test accordingly.
6. In case any discrepancy is noticed at the time of shorthand test, the candidature of the candidate is liable to be rejected.
7. The candidates are required to bring their original documents along with ID proof, age proof, Caste Certificate, failing which they shall not be allowed to appear for shorthand test.
8. The candidates are required to reach the Government Industrial Training Institute Ambala City for shorthand test at **8.30 A.M.sharp**.
9. No TA/DA shall be paid.
10. The candidates sponsored by Employment Exchange have also been intimated through their respective offices. However, they are required to submit a set of copies of their educational certificate, other relevant documents i.e. ID proof, age proof, Caste Certificate, and photograph, compulsorily, on the date of shorthand test, failing which they will not be allowed to appear in the same.
11. No separate call letters have been issued.
12. For any clarification please contact **0171-2536306**.


District & Sessions Judge,
Ambala.